

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**STARRED QUESTION NO. 279.
TO BE ANSWERED ON MONDAY, THE 5TH DECEMBER, 2016.**

BILATERAL TRADE AND INVESTMENT BETWEEN INDIA AND SRI LANKA

***279. SHRI ANANDRAO ADSUL:
SHRI SHRIRANG APPA BARNE:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether a meeting of the India-Sri Lanka Business Forum was held during the visit of Sri Lankan Minister of Development Strategies and International Trade to India;
- (b) if so, the details thereof along with the issues discussed therein;
- (c) whether any progress has been made on the proposed Economic and Technology Co-operation Agreement (ETCA) between India and Sri Lanka;
- (d) if so, the details thereof indicating the number of round of negotiations for the said ETCA; and
- (e) the time by which ETCA is likely to be finalised?

ANSWER

**वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)
THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)**

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.279 FOR ANSWER ON 5TH DECEMBER, 2016.

(a) & (b): No, Madam. Confederation of Indian Industry (CII) had only organized an Industry Interaction with H. E. Mr. Malik Samarawickrama, Minister of Development Strategies and International Trade, Sri Lanka on 5th July, 2016 in New Delhi. It was not a Business Forum Meeting.

(c) to (e): India and Sri Lanka are engaged in negotiating the text of the proposed Economic and Technology Cooperation Agreement (ETCA). Two rounds of negotiations have already been held with the objective of expeditious conclusion of the Agreement.
